

Statement of immovable property return for the year ending 2015 (as on 31.12. 2015)

(e.g. Lands, Shops, Other Buildings, etc.)


Name of officer (in full) and the service to which officer belongs: **DIVYA PRAKASH SINHA**

Present Post held : Information Commissioner

Present Pay : Rs.90,000/- (Fixed)

Sl. No	Name of District, Sub-Division, Taluk & Village in which property is situated (full location and postal address)	Nature and details of property (Housing lands and other buildings)	Cost Construction/Acquirement (and year when purchased) including of land in case of house	Present value	If not in own name state in whose name held & his/her relationship to the Government Servant	How acquired? (Whether by purchase/mortgage/ lease/inheritance /gift or of otherwise) with date of acquisition & name with details of person from whom acquired	Annual income from the property	Remarks
1	2	3	4	5	6	7	8.	9.
1.	Dwarka, New Delhi	Flat No.361, Chandanwari Housing Co-op Society Ltd.Sec-10, Dwarka	Cost paid around Rs.9 lakhs in installments spread over 7 years	Around Rs.80 lakhs	Membership of Co-op. Society transferred in the name of Smt. Rashmi Sinha (wife) in 2012	Through membership of Co-op Society and transfer by husband (D.P. Sinha)	Rented for monthly rent of Rs.18,000/-	--
2.	Greater NOIDA UP	House on Plot No.45, Alpine Sahkari Awas Samiti Ltd., Greater Noida, UP	Cost paid around Rs.6.5 lakhs in installments spread over 5 years for land. Constructed house with Housing loan of Rs.10 lakhs from SBI	Around Rs.60 lakhs	Own name	Through membership of Co-op Society	Rented for monthly rent of Rs.10,000/-	--
3.	NOIDA UP	Flat No.K-802, Amrapali Sapphire, Sec.45, Noida UP	Part cost Rs.39,96,000/- paid with Home Loan of Rs.30 lakhs from UCO Bank	Around Rs. 70 lakhs	Jointly owned by self and Smt. Rashmi Sinha (wife)	Purchased from M/s. Amrapali Builders	Rented out for monthhly rent of Rs.10,000/-	Provisional possession taken on August 02, 2014

Dated :


 (D.P. SINHA) 22/4/2016
 Information Commissioner